

**THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SURENDRA PAL SINGH):**
(a) No, Sir.

(b) Apart from the five permanent members of the U.N. Security Council the following Asian countries have been invited: Democratic Republic of Vietnam, the two parties in South Vietnam and Indonesia.

(c) Yes, Sir, India has not been invited to participate in the Conference

(d) The Conference is for discussing the question of Vietnam, and its composition is determined by the parties concerned to the conflict.

the last three years has been as under:—

KOLAR GOLD MINES

	Gold	Silver
	(At international Monetary Fund Rate).	(By product) (At Market Rate)
	(Rupees in Lakhs)	
1969-70	167 25	0 43
1970-71	184 39	0 69
1971-72	190 53	0 81

HUTTI GOLD MINES

Minerals from Kolar and Raichur Mines

444. **SHRI M. V. KRISHNAPPA:**
SHRI K MALLANNA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) the value of mineral products derived from Kolar and Raichur Mines in the State of Mysore during the last three years;

(b) the steps proposed to explore the mines intensively and more scientifically, and

(c) whether any assessment has been made of mineral potential of these Mines at present, and if so, findings thereof?

**THE MINISTER OF STATE IN THE
MINISTRY OF STEEL AND MINES
(SHRI SUKHDEV PRASAD):** (a) The value of mineral products derived from Kolar Gold Mines and the Hutti Gold Mines in Raichur District during

	Gold	Silver
	(At official price fixed by Gold Control Administration)	(By product) (At Market Rate)
1970	266 00	0 51
1971	256 00	0 61
1972	277 00	0 53

(b) For development of Kolar Gold Mines, various schemes have been envisaged in the Fourth and Fifth Five Year Plan Schemes for exploration of new ore and development underground. Further, it is also proposed to take up exploratory work outside Kolar Gold Fields.

The implementation of the recommendation of the Committee on Science and Technology in regard to change over from 25 Cycles into 50 Cycles, utilisation of compressors in each area of operation as against the Central Compressor System, the replacement by PVC insulated aluminum cables in place of PILODWA Cables with Copper Conductors and Conver-

sion to electricity of air-driven equipment including Hoists and Pumps are steps taken in the direction to the improvement of operational efficiency and sustaining and, if possible, increasing production.

Regarding Hutti Gold Mines, major expansion scheme to increase production from 9 lakhs to 18 lakhs grammes per annum has been completed except for minor work. Future potentials of Hutti and surrounding area are considered high and preliminary investigation for further expansion is in progress.

The ore reserves of the Kolar Gold Mines as at the end of March, 1972 are of the order of 16.35 lakh tonnes of high grade of 13.67 grammes per tonne and 23.42 lakh tonnes of low grade of 6.36 grammes per tonne.

The ore reserves of the Hutti Gold Mines are 11.25 lakh tonnes of high grade of 11 grammes per tonne plus equal quantity of lower grade ore of 7 grammes per tonne.

Imposition of Man Power Ceiling in Air Force

445. SHRI M. GOPAL REDDY:
SHRI B. K. DASCHOW-
DHURY:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government plans to impose man power ceiling in the Air Force, and

(b) if so, the main features of the Plan and the benefits accruable from this?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a). Yes, Sir.

(b) The Scheme is under finalisation.

Communication to President Bhutto regarding Simla Agreement

446. SHRI M. S. SANJEEVI RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have recently sent a communication to President Bhutto clarifying India's position on various matters arising out of the Simla Agreement; and

(b) the response of Pakistan in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) and (b). Government have exchanged several communications with the Government of Pakistan on the implementation of the Simla Agreement. It would not be proper for Government to divulge the contents of these communications.

Visit by a Goodwill Mission from Peru

447. SHRI M. S. SANJEEVI RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a goodwill mission from Peru visited India during January 1973,

(b) if so, the nature of discussions held with the delegation; and

(c) the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) Yes, Sir. Madame Consuelo Gonzales de Velasco, wife of the Peruvian President, accompanied by her daughter, Mrs. Maria Elena Velasco de Prnto, and Mrs. Zoila de Jimenez de Lucio, wife of the Minister of Commerce and Industry visited India from 24th January, to 1st February, 1973, of the invitation of the Government of India.